

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 1687  
TO BE ANSWERED ON 03.08.2023**

**CONDITION OF DOMESTIC WORKERS**

**1687. MS. DOLA SEN:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) whether Government has any Central Legislation covering the domestic workers in the country;**
- (b) if so, the details thereof, if not, the reasons therefor;**
- (c) whether Government has taken any measure to study the working conditions of the domestic workers in the country;**
- (d) if so, the details thereof, if not, the reasons therefor;**
- (e) whether Government has any central registration system for the Indian domestic workers; and**
- (f) if so, the details thereof, if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) & (b):** Ministry of Labour and Employment has enacted four Labour Codes by subsuming 29 central labour laws. The new Labour Codes, viz Code on Wages, 2019, Code on Occupational Safety, Health and Working Conditions, 2020 and Social Security Code, 2020 provide inter-alia for decent working conditions, wages, safety, grievance redressal mechanisms and other social security benefits to all categories of workers including domestic workers.

**(c) & (d):** Labour Bureau, an attached office of the Ministry of Labour & Employment has undertaken an All India Domestic Workers Survey. The survey has been conducted by selecting the sample households based on multi-stage sampling design wherein, data on various socio-economic aspects of domestic workers are collected which, inter-alia, include size of household, social group, economic activity etc.

**(e) & (f):** The Ministry of Labour & Employment has also launched eSHRAM portal, a National Database of the Unorganised Workers including domestic workers. It has been made available to the States/UTs for registration of unorganised workers including domestic & household workers. As on 28<sup>th</sup> July, 2023, 2.81 crore domestic & household workers have registered on e-SHRAM portal.

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